

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: JUDICIAL OFFICERS – Nomination of certain Judicial Officers for State Level Annual Conference on the topic 'Protection of the Rights of Children living with Disability' on 10.08.2024 at N.S.Sankaram IAS Conference Hall, Guntur (Collectorate Office, Guntur) – Orders Issued – Regarding.

READ: Letter dated 05.08.2024 from the Registrar (Administration), High Court of Andhra Pradesh.

ORDER ROC.NO.629/2024-B.SPL. DATED:07.08.2024

Having considering the letter o the Registrar (Administration), High Court of Andhra Pradesh, the High Court made the following order:-

The following Judicial Officers working in POCSO Courts, Juvenile Justice Board, District Legal Services Authorities and certain Judicial Officers in the Unit of Krishna and Guntur District, are nominated to participate for State Level Annual Conference on the topic 'Protection of the Rights of Children living with Disability' on 10.08.2024 at N.S.Sankaram IAS Conference Hall, Guntur (Collectorate Office, Guntur). Further, all the nominated Officers are directed to report at the Venue at 09.00 A.M. on 10.08.2024.

OFFICERS WORKING IN POCSO COURTS

1.	SMT. T.RAJYA LAKSHMI Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Ananthapuramu.
2.	SMT. N.SANTHI Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Chittoor.
3.	SMT. K.SREEDEVI Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.
4.	SMT. K.NEELIMA V Additional District Judge, Guntur, is holding FAC of Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Guntur

5.	SRI L.VENKATESWAR RAO I Additional District Judge, Kadapa is holding FAC of Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Kadapa.
6.	SRI G.VENKATESWARLU Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Machilipatnam.
7.	SMT. G.PRATHIBHA DEVI IV Additional District and Sessions Judge, Kurnool is holding FAC of Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Kurnool.
8.	SMT. CIRIPIREDDY SUMA Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Nellore.
9.	SRI T.RAJA VENKATADRI Special Court for trial of cases under SCs and STs (POA) Act-cum-VII Additional District and Sessions Judge, Prakasam at Ongole, is holding FAC of Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Prakasam at Ongole.
10.	SRI PEDDINTI BHASKAR RAO Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam is holding FAC of Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Srikakulam.
11.	SMT. G.ANANDI Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Visakhapatnam.
12.	SMT. K.NAGAMANI Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Vizianagaram.

13.	SRI M.A.SOMASEKHAR Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Bhimavaram, West Godavari District.
14.	SMT. SENAGARAPU UMA SUNANDA Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), West Godavari at Eluru.

OFFICERS WORKING IN JUVENILE COURTS

1.	SMT. E.PRATHIBA Additional Civil Judge (Junior Division) (Juvenile Court), Ananthapuram.
2.	SMT. M.SANDHYA RANI III Additional Civil Judge (Junior Division) (Juvenile Court), Tirupati, Chittoor District.
3.	SMT. C.RAMYA III Additional Civil Judge (Junior Division) (Juvenile Court) Rajamahendravaram, East Godavari District.
4.	MS. V.NAVYA SRI IV Additional Civil Judge (Junior Division) (Juvenile Court), Guntur
5.	MS. J.NANDINI I Additional Civil Judge (Junior Division) (Juvenile Court), Kadapa
6.	SMT. K.MADHAVI DEVI II Additional Chief Judicial Magistrate (Juvenile Court), Vijayawada, Krishna District.
7.	SMT. T.JYOTHSNA DEVI I Additional Civil Judge (Junior Division) (Juvenile Court), Kurnool
8.	SMT. L.SARADA REDDY II Additional Civil Judge (Junior Division) (Juvenile Court), Nellore.
9.	SMT. P.BHANU SAI II Additional Civil Judge (Junior Division) (Juvenile Court), Ongole, Prakasam District.

10.	SMT. K. MOHIDEEN ZAMRUTH BEGUM I Additional Civil Judge (Junior Division) (Juvenile Court), Srikakulam
11.	SMT. S.VARALAKSHMI II Addl Chief Judicial Magistrate (Juvenile Court) Visakhapatnam
12.	SMT. B.RAMYA Additional Civil Judge (Junior Division) (Juvenile Court), Vizianagaram
13.	Ms. RACHANA BANDI II Additional Civil Judge (Junior Division), Eluru, West Godavari District. (Juvenile Court)

OFFICERS WORKING IN DISTRICT LEGAL SERVICES AUTHORITIES

1.	SRI G.SIVA PRASADA YADAV Secretary, District Legal Services Authority, Ananthapuram
2.	SMT. S.P.D.VENNELA Additional Civil Judge (Senior Division), Chittoor is holding FAC of Secretary, District Legal Services Authority, Chittoor.
3.	SRI K.PRAKASH BABU Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram.
4.	SMT. T.LEELAVATHI Secretary, District Legal Services Authority, Guntur.
5.	SRI SHAIK BABA FAKRODDIN Secretary, District Legal Services Authority, Kadapa.
6.	SRI K.V.RAMAKRISHNAIAH Secretary, District Legal Services Authority, Krishna at Machilipatnam.
7.	SRI B.LEELA VENKATA SESHADRI Secretary, District Legal Services Authority, Kurnool.
8.	SMT. K.VANI Secretary, District Legal Services Authority, Nellore.

9.	SRI K.SYAM BABU Secretary, District Legal Services Authority, Prakasam at Ongole.
10.	SRI R.SANYASI NAIDU Secretary, District Legal Services Authority, Srikakulam
11.	SMT. M.V.SESHAMMA Secretary, District Legal Services Authority, Visakhapatnam
12.	SMT. K.VIJAYA KALYANI Secretary, District Legal Services Authority, Vizianagaram
13.	SRI K.RATNA PRASAD Secretary, District Legal Services Authority, West Godavari at Eluru.

JUDICIAL OFFICERS WORKING IN THE UNIT OF KRISHNA DISTRICT

SL. NO.	NAME OF THE OFFICER	DESIGNATION
1.	SMT. ARUNA SARIKA	Principal District and Sessions Judge, Krishna at Machilipatnam
2.	SRI CHINNAMSETTY RAJU	I Additional District and Sessions Judge, Machilipatnam
3.	SRI S.CHINNA BABU	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-X Additional District and Sessions Judge, Machilipatnam.
4.	SMT. S.SUJATHA	IX Additional District Judge-cum-Special Court for trial of Offences against Women, Machilipatnam.
5.	SRI G.VENKATESWARLU	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Machilipatnam.

6.	SRI A.SATYANAND	II Additional District and Sessions Judge, Krishna at Vijayawada.
7.	SRI K.SEETHARAMA KRISHNA RAO	Special Judge for CBI Cases, Vijayawada
8.	SMT. K.SUNITHA	Judge, Family Court-cum-IV Additional District and Sessions Judge, Vijayawada
9.	SMT. U.INDIRA PRIYA DARSHINI	XIV Additional District and Sessions Judge-cum-Additional Family Court, Vijayawada, Vijayawada.
10.	SRI T.VENKATESWARLU	Chairman, Co-Operative Tribunal, Vijayawada
11.	SRI S.NAGESWAR RAO	VII Additional District and Sessions Judge, Vijayawada.
12.	KUM. D.LAKSHMI	VIII Additional District and Sessions Judge, Vijayawada.
13.	SRI D.SESHAYYA	XIII Additional District and Sessions Judge (Fast Track Court), Vijayawada.
14.	SMT. S.SREE DEVI	Special Court for trial of Criminal Cases relating to elected MPs., and MLAs., of the State Andhra Pradesh, Vijayawada.
15.	SRI L.SRIDHAR	Judge, Special Court for trial of disposal of Commercial Disputes, Vijayawada.
16.	SRI GRANDHI SUBRAHMANYAM	XI Additional District and Sessions Judge, Gudiwada.
17.	SMT. A.PADMA	Principal Civil Judge (Senior Division), Machilipatnam (Chief Judicial Magistrate)
18.	SMT. K.ARUNA	Additional Civil Judge (Senior Division), Machilipatnam

19.	SMT. VELPULA BHAVANI	Principal Civil Judge (Senior Division), Vijayawada
20.	SMT. D.GEETHA RANI	I Additional Civil Judge (Senior Division), Vijayawada
21.	SRI S.VENKATESWARA REDDY	II Additional Civil Judge (Senior Division), Vijayawada
22.	SMT. R.SHANTI SREE	III Additional Civil Judge (Senior Division), Vijayawada
23.	SRI K.P.SAI RAM	VI Additional Civil Judge (Senior Division), Vijayawada
24.	SRI CH. L.SRINIVASA RAO	VII Additional Civil Judge (Senior Division), Vijayawada
25.	SRI P.RAJARAM	IV Additional Civil Judge (Senior Division) (Fast Track Court), Vijayawada.
26.	SMT. M.SATYA KUMARI	V Additional Civil Judge (Senior Division) (Fast Track Court), Vijayawada.
27.	SRI B.LAKSHMI NARAYANA	Principal Civil Judge (Senior Division), Gudivada
28.	SRI SHAIK PEDA KHASIM	Civil Judge (Senior Division), Nuzvid
29.	SRI B.BABU NAIK	Civil Judge (Senior Division), Avanigadda
30.	SMT. V.LAKSHMI RAJYAM	Civil Judge (Senior Division), Nandigama
31.	SRI N.RAJA SEKHAR	Chief Judicial Magistrate, Vijayawada (Upgraded II M.M.)
32.	SRI U.RAM MOHAN	IV Additional Chief Judicial Magistrate-cum-Additional Mahila Court, Vijayawada
33.	SMT. V.VEERA NAGA VENKATA LAKSHMI	Civil Judge (Senior Division), Kaikalur

34.	SMT. K.JAYA LAKSHMI	Additional Chief Judicial Magistrate-cum-Civil Judge (Senior Division)'s Court, Gannavaram
35.	SMT. V.DEVI SAI SRAVANI	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Machilipatnam.
36.	SMT. N.MARY	Court of Special Judicial Magistrate of First Class for trial of Cases under Prohibition & Excise Act-cum-III Additional Civil Judge (Junior Division), Machilipatnam.
37.	SMT. M.SUDHA RANI	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gudivada
38.	MS. K.SRAVANI	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Jaggaiahpet
39.	SRI REYAZ SHAIK	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class-cum-XII Additional Judicial Magistrate, Nandigama.
40.	SRI K.HARI BABU	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nuzvid
41.	SRI V.VENKATESWAR RAO	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Nuzvid
42.	SRI K.MOTHILAL	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tiruvur
43.	SRI C.RAMANA REDDY	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate, Vijayawada.
44.	SRI SYED ZIAUDDIN	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate, Vijayawada

45.	SRI BULLI APPARAO AYITHE	II Additional Civil Judge (Junior Division)- cum-II Additional Judicial Magistrate, Vijayawada
46.	SMT. N.JYOTHI	III Additional Civil Judge (Junior Division)- cum-III Additional Judicial Magistrate, Vijayawada (Notified as CID Court)
47.	KUM. L.ANNAPURNA SRI	V Additional Civil Judge (Junior Division)- cum-V Additional Judicial Magistrate, Vijayawada.

JUDICIAL OFFICERS WORKING IN THE UNIT OF GUNTUR DISTRICT

SL. NO.	NAME OF THE OFFICER	DESIGNATION
1.	SRI Y.V.S.B.G.PARDHA SARADHI	Principal District and Sessions Judge, Guntur
2.	SMT. V.A.L.SATYAVATHI	II Additional District and Sessions Judge, Guntur
3.	SRI R.SARATH BABU	Special Judge for trial of cases under SCs and STs (Prevention of Atrocities) Act, 1989-cum-IV Additional District and Sessions Judge, Guntur
4.	SRI D.TIRUMALA RAO	Chairman, Industrial Tribunal-cum- Presiding Officer, Labour Court, Guntur
5.	SRI G.CHAKRAPANI	Judge, Family Court-cum-XII Additional District and Sessions Judge, Guntur (New Court)
6.	SMT. N.SATYA SREE	XIII Additional District and Sessions Judge, Narsaraopet (New Court)
7.	SRI D.SRINIVASULU	XI Additional District and Sessions Judge, Guntur at Tenali

8.	SMT. A.ANITHA	Principal Civil Judge (Senior Division), Guntur
9.	SRI Y.GOPALA KRISHNA	I Additional Civil Judge (Senior Division), Guntur
10.	SMT. M.KUMUDINI	IV Additional Civil Judge (Senior Division), Guntur
11.	SRI M.SREEDHAR	Principal Civil Judge (Senior Division), Tenali
12.	SRI SHAIK ABDUL SHARIFF	Additional Civil Judge (Senior Division), Tenali
13.	Ms. G.VANI	Principal Civil Judge (Senior Division), Bapatla
14.	SRI M.PAVAN KUMAR	Additional Civil Judge (Senior Division) (Fast Track Court), Bapatla.
15.	SRI K.MADHU SWAMY	Additional Civil Judge (Senior Division), Narasaraopet
16.	SRI YALAMARTHI SRINIVASA RAO	Civil Judge (Senior Division), Gurazala
17.	SRI Y.NAGA RAJA	Civil Judge (Senior Division), Mangalagiri.
18.	SRI THAMMINENI VENKATESWARLU	Civil Judge (Senior Division) Repalle
19.	SRI CH.VENKATA NAGA SRINIVASA RAO	Civil Judge (Senior Division), Sattenapalli
20.	SMT. MOHD. ISHARATH FATHIMA	Principal Civil Judge (Junior Division), Guntur
21.	SMT. K.NAGA LAKSHMI	I Additional Civil Judge (Junior Division), Guntur

22.	SMT. V.DEEPTHI	II Additional Civil Judge (Junior Division), Guntur
23.	MS. V.JOSHMA SRI	III Additional Civil Judge (Junior Division), Guntur
24.	SMT. G.SPANDANA	Special Judicial Magistrate of First Class, Excise Court, Guntur
25.	SMT. P.RAMA DEVI	Special Judicial Magistrate of First Class for Railways, Guntur
26.	MS. G.RUKMINI	Principal Civil Judge (Junior Division), Bapatla
27.	SRI K.NARENDER REDDY	Principal Civil Judge (Junior Division), Chilakaluripet
28.	SRI S.SRINIVASA KALYAN	Additional Civil Judge (Junior Division), Macherla.
29.	SRI CH.V.RAMA KRISHNA	Principal Civil Judge (Junior Division), Mangalagiri
30.	SMT. R.ASHEERVADAM PAUL	Principal Civil Judge (Junior Division), Narasaraopet
31.	SRI A.THOUSHEED HUSSAIN	Principal Civil Judge (Junior Division), Sattenapalle
32.	SRI MOHAMMAD GOUSE	II Additional Civil Judge (Junior Division), Sattenapalle
33.	SRI A.PAVAN KUMAR	Principal Civil Judge (Junior Division), Tenali
34.	SRI PODIPIREDDI VIVEK VARDHAN	I Additional Civil Judge (Junior Division), Tenali

All the Principal District Judges are directed to make necessary incharge arrangements, if necessary, during the period of absence of the above nominated Officers and intimate the same to the High Court for record purpose.

[Signature]
REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, High Court of Andhra Pradesh.
3. The Registrar (Administration), High Court of Andhra Pradesh.
4. All the Registrars, High Court of Andhra Pradesh, Amaravati.
5. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's website).**
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238, Andhra Pradesh.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravati.

9. THE PRINCIPAL DISTRICT JUDGES:-

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

10. THE I ADDITIONAL DISTRICT JUDGES

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

11. THE DISTRICT TREASURY OFFICERS (with a request to communicate the same to the concerned Sub Treasury Officers)

Ananthapuramu, Chittoor, East Godavari at Kakinada, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.